

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/ 77

Date: 19/02/25

Shri Govind Narayan Meena was offered appointment as Probationer Trainee Junior Personal Assistant (Hindi) vide order No. Estt/HC/2024/368 dated 31.07.2024 with the direction to join his duties upto 14.08.2024. Vide notice dated 18.01.2025, his joining time was extended for ten days as last opportunity but he failed to report for joining, therefore, his appointment to the post of Junior Personal Assistant (Hindi) is hereby canceled with immediate effect:-

S. N.	Merit No.	Name of Candidates Sarva Shri	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	26	GOVIND NARAYAN MEENA S/O FAILY RAM MEENA	25.03.1998	Male	ST	Jodhpur

By Order

श्री ७३ ०१/२५
19-2-2025
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)72/2023/ 532

Date: 19/02/25

Copy forwarded to the following for information and necessary action (through Whatsapp/e-mail):-

1. Registrar (Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri Govind Narayan Meena S/o Shri Faily Ram Meena (Merit No. 26) R/o Badi Barthal, Phari, Newai, Tonk, Rajasthan-304021 (email-govindnarayanmeena2@gamil.com)
6. Personal file.

श्री ७३ ०१/२५
19-2-2025
REGISTRAR (ADMN.)